

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 757 of 2020

IN THE MATTER OF:

Mr. Vijay Kumar Penmetsa

...Appellant

Versus

Mr. Sisir Kumar Appikatla & Ors.

...Respondents

Present:-

For Appellant: Mr. Kunal Godhwani, Advocate.

For Respondent: Mr. Y. Suryanarayana, Advocate for R-1.

Mr. Pankaj Vivek, Advocate for R- 2, 3 & 4.

O R D E R
(Virtual Mode)

25.11.2020 Parties may file brief Written Submissions not more than three pages within two weeks. Copies of the Judgment(s), on which parties want to refer and rely on, may also be filed separately.

Interim order dated 7th September, 2020 to continue.

List the Appeal 'For Admission (After Notice)' hearing on **14th December, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)